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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 7060/2015

BABU LAL MITHARWAL

..... Petitioner

Through: Mr. Gyanant Kumar Singh, Advocate

versus

UNION OF INDIA

..... Respondent

Through: Mr. Jaswinder Singh, Advocate for  
R-1

Mr. Satyakam Advocate, ASC with  
Ms. Pallavi Singh, Advocates for R-2  
& R-3

**CORAM:**

**HON'BLE MR. JUSTICE SANJEEV SACHDEVA**

**HON'BLE MR. JUSTICE VIKAS MAHAJAN**

**ORDER**

**16.01.2023**

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1. Subject petition has been filed highlighting the issues faced by the personnel working as Constables (Executive) of the Delhi Police who are supposed to work long hours in a day as part of their normal policing and other duties.

2. Keeping in view the issues highlighted in the petition, we are of the view that some deeper examination is required to streamline the working conditions for the Constables (Executive) of the Delhi Police as well as the requirements of the police force.

3. Accordingly, we appoint Mr. Siddharth Aggarwal, Senior Advocate assisted by Mr. Gautam Khazanchi, Advocate as Amicus Curiae to assist the Court in highlighting the issues faced and giving

suggestions as to how the working conditions of the personnel who have to work long hours can be streamlined and improved.

4. Copy of the paper book be furnished to learned Amicus Curiae within one week.

5. Learned counsel for the petitioner submits that he shall be giving certain suggestions to Amicus Curiae.

6. Learned counsel for the respondent prays for some time to file additional documents. Let the same be also filed within two weeks. Respondent/Delhi Police shall also place on record an affidavit indicating the stage of the process for filling up of the unfilled vacancies in terms of the minutes dated 10.07.2017. Respondent/Union of India shall also file an affidavit indicating the stage of the creation of posts as stated in the minutes dated 18.04.2018. Let the affidavit be filed within four weeks.

7. List on 02.03.2023.

8. Parties are given liberty to give their suggestions to learned Amicus Curiae, who shall examine the same and submit his proposal.

**SANJEEV SACHDEVA, J**

**VIKAS MAHAJAN, J**

**JANUARY 16, 2023**

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